

2026
HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 2255–R(R&M)

Dated, 6th day of May, 2026

In furtherance of the notices dated 02.02.2026 and 18.02.2026 of the *Original Side* with regard to promotional examination for the post of **Deputy Registrar (Legal)** on the *Original Side Establishment* in tune with *Annual Calendar '2026* and in view of the written test held on 25.02.2026 in the process of said examination to fill up **01** (one) vacancy in terms of the decision of the *Hon'ble Recruitment & Promotion, etc. (High Court) Committee* in this regard, the following result of the candidates belongs to the cadre/post of *Assistant Registrars (Direct Recruit from Legal Profession), Stamp Reporter, etc.* who appeared in the said written test are being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Smt. Suchhanda Rai Choudhury Ganguly <i>Assistant Registrar (Direct Recruit from Legal Profession)</i>	17	-
2.	Md. Shakil Raja <i>Assistant Registrar (Direct Recruit from Legal Profession)</i>	22	Q
3.	Sri Hemanta Kumar Das <i>Assistant Registrar (Direct Recruit from Legal Profession)</i>	15 ½	-
4.	Smt. Oindrila Roy <i>Assistant Registrar (Direct Recruit from Legal Profession)</i>	13 ½	-
5.	Sri Tanmoy Sankar Datta <i>Stamp Reporter</i>	12	-

N.B.: 'Q' denotes 'qualified for viva-voce'

The 6th May, 2026

By Order

Sd/-

Registrar

(Recruitment & Management)

High Court, Appellate Side, Calcutta